

Central Administrative Tribunal
Principal Bench

O.A. 420/2000
and
O.A. 1806/1999

New Delhi this the 12 th day of July, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

O.A. 420/2000

1. Ram Kumar,
S/o Shri Sant Ram,
R/o Block-G, H.No. 202,
Dakshinpuri,
New Delhi.
2. Duli Chand,
S/o Shri Mathura Prasad,
R/o Phase-I, H.No. A/7, Maya Puri,
New Delhi.
3. Hans Raj,
S/o Shri Suraja Ram,
R/o H.No. F-173, Katawaria Sarai,
New Delhi.
4. Ram Uddeshya,
S/o Shri ram Dhawan,
R/o RZ-12A/230, Block-J,
West Sagarpur,
New Delhi.
5. Mukti Nath,
S/o Shri Bhawa Dutta,
R/o W/22/022, Railway Colony,
F-Block, Maya Puri,
New Delhi.
6. Bhushan Singh,
S/o Shri Puran Singh,
R/o H.No. C/358, Aman Bihar,
Sultanpuri, New Delhi.
7. Jugal Kishore,
S/o Shri Ram Kishan,
R/o Vill - Sultanpur, Mehrauli,
New Delhi-30.
8. Suresh Chand,
S/o Shri Govind Singh,
R/o Vill - Sultanpur,
Mehrauli,
New Delhi-30.
9. Laxman Parsad,
S/o Shri Ram Chander,
R/o G-Block, Juggi Mangolpuri,
Delhi-83.

... Applicants.

(By Advocate Shri U. Srivastava)

85

Versus

Govt. of NCT Delhi, through

1. The Chief Secretary,
Govt. of NCT Delhi,
5, Sham Nath Marg,
New Delhi.
2. The Commandant General,
Home Guards & Civil Defence,
CTI Building, Raja Garden,
New Delhi.
3. The Commandant,
Delhi Home Guards, CTI Building,
Raja Garden, New Delhi. Respondents.

(By Advocate Shri Rajinder Pandita)

O.A. 1806/99

1. Doodh Nath,
S/o Shri Ram Baran,
R/o Jhuggi No. 9A/93, Lalbagh,
Azadpur, New Delhi.
2. Ram Prasad,
S/o Shri Nepsari,
R/o Jhuggi No. 9A/399 Lal Bhag,
Azadpur, New Delhi.
3. Prakash Chand Jatav,
S/o Shri Mam Chand Jatav,
R/o H.No. 837, Mahipal Pur,
New Delhi.
4. Ram Chander,
S/o Shri Raja Ram,
R/o D-135, Shakarpur, JJ Colony,
New Delhi.
5. Kailash Chand Sharma,
S/o Shri Laxmi Narayana Sharma,
R/o D721A, Ashok Nagar,
Gali No. 7B, Shahadara,
New Delhi-93.
6. Sanjit Singh,
S/o Shri Om Prakash,
R/o K/156, Budha Bihar, Phase-I,
Delhi.
7. Bharat Singh,
S/o Shri Hari Chand Singh,
R/o Krishna Bihar, G-55,
Gali No. 1, Sultanpuri,
New Delhi.
8. Shiv Sahai,
S/o Shri Sita Ram,
R/o N-9A/572, Lal Bagh,
Azadpur,
Delhi. Applicants.

(By Advocate Shri U. Srivastava)

18

BB

-3-

Versus

Govt. of NCT, Delhi through

1. The Director General,
Home Guards & Civil Defence,
Nishkam Sewa Bhawan,
Raja Garden,
New Delhi.
2. The Commandant,
Home Guard & Civil Defence,
Nishkam Sewa Bhawan,
Raja Garden,
New Delhi. Respondents.

(By Advocate Shri Rajinder Pandita)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Both the learned counsel for the parties have submitted that the facts and issues raised in this case are similar to the issues raised in O.A. 193/2000 with connected cases (O.A. 408/2000, O.A. 410/2000 & O.A. 433/2000) which have been disposed of by order dated 12.7.2000.

2. For the reasons given in order dated 12.7.2000 in Arvind Kumar & Ors. Vs. Govt. of NCT, Delhi & Ors. (OA 408/2000 with connected cases), O.A. 420/2000 and O.A. 1806/1999 also succeed and the applicants are entitled to similar benefits as have been accorded to the applicants in those cases.

3. Let a copy of this order be placed in O.A. 1806/99.

(Smt. Lakshmi Swaminathan)
Member(J).

'SRD'

Approved

12-7-2000